NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45
IA 807/2024
C.P. (IB)/917(MB)2020

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: STATE BANK OF INDIA V/s ANIL DHIRAJLAL AMBANI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Aastha Ojha, Ld. Counsel for the Petitioner present. Mr. Rohit Gupta, Ld. Counsel for the Respondent present. Mr. Ibrahim Shekh, Ld. Counsel for Respondent No.2 present.
2. Ld. Counsel for the RP seeks time to reply to the IA. Counsel for Financial Creditor appear she was not clear as to which petition would survive whether this Petition or CP (IB) 916/2020.
3. List this matter on 12.06.2024.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/